

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FREEWORLD EXPORTS PRIVATE LIMITED.

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	FREEWORLD EXPORTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19TH MARCH 2004
3.	Authority under which corporate debtor is incorporated / registered	ROC - CHENNAI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51420TN2004PTC052776
5.	Address of the registered office and principal office (if any) of corporate debtor	No.45, 2nd floor, 1st Main Road, Gandhi Nagar, Adyar, Chennai 600 020
6.	Date of closure of Insolvency Resolution Process	April 27, 2022
7.	Liquidation commencement date of corporate debtor	Order pronounced on April 28, 2022 (Order received on May 02, 2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Tharuvai Ramachandran Ravichandran IBBI/IPA-002/N00241/2017-18/10692
9.	Address and e-mail of the liquidator, as registered with the Board	Tharuvai Ramachandran Ravichandran G3, Block II, Shivani Apartments, 40 East Coast Road, Thiruvanmiyur, Chennai 600 041 trravichandran@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	G3, Block II, Shivani Apartments, 40 East Coast Road, Thiruvanmiyur, Chennai 600 041 freeworldliquidation@gmail.com
11.	Last date for submission of claims	May 28, 2022

Notice is hereby given that the National Company Law Tribunal, Chennai has ordered the commencement of liquidation of the Freeworld Exports Private Ltd on April 28, 2022 (Order received on May 02, 2022)

The stakeholders of Freeworld Exports Private Ltd are hereby called upon to submit their claims with proof on or before May 28, 2022 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: Tharuvai Ramachandran Ravichandran

May 02, 2022.

Chennai

